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**CENTRAL ADMINISTRATIVE TRIBUNAL,¹²
CHANDIGARH BENCH**

Sr.No.32

**C.P.NO.060/00087/2015 IN
O.A. No. 060/00219/14**

MAYA VS. S.K. CHADHA ETC.

17.04.2015

Present: Mr. Barjesh Mittal, counsel for the applicant.

1. Argues, inter-alia, that the direction of this Court was to consider the case of the applicant in the light of the judicial pronouncement cited by learned counsel for the applicant but rejection has come about on the basis of some other decision which is flagrant violation of orders of this Court.
2. Notice for 27.5.2015.

Uk

**(UDAY KUMAR VARMA)
MEMBER (A)**


**(SANJEEV KAUSHIK)
MEMBER (J)**

HC*

Notices issued

on 22/4/15.

Ad not received
b/c ek m/s R no 1 pt

In re R no 2 notice

Received b/c ek

Unserved with the
Postal authority
Remarks that "No

Such person available
at the given address" pt

9/2/15

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CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

25. C.P. No. 060/00087/2015 in O.A. No. 060/00219/2014
(Maya VS. S.K. Chadha & Anr.)

27.05.2015

Present: Ms. Moushmi Mittal proxy counsel for the applicant
Mr. Rakesh Verma counsel for the respondent no.1.
Mr. Arvind Moudgil, counsel for respondent no. 2.

1. Mr. Verma, learned counsel appearing on behalf of respondent no. 1 seeks and allowed to file an affidavit. He submits that the respondent no. 1, has already released the amount due towards it.
2. Mr. Moudgil, learned counsel for respondent no. 2 seeks and is allowed 2 weeks time to file response.
3. List on 17.07.2015.

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(UDAY KUAMR VARMA)
MEMBER(A)

SK

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(SANJEEV KAUSHIK)
MEMBER (J)

Response has
not been filed

Q8A

3A
19.CP060/00087/2015 in

O.A. NO.060/000219/2014

Maya Vs. S.K. Chadha & Another

17.07.2015

Present: Mr. Barjesh Mittal, counsel for the petitioner

Mr. Rohit Mittal, proxy counsel for Resp. No. 1

Mr. Arvind Moudgil, counsel for Resp. No. 2

1. Learned counsel for Respondent No. 2 submits that the orders have been complied with and the relevant payment has been made to the petitioner.
2. Learned counsel for the petitioner seeks time to have instructions from his client.
3. List on 21.07.2015.

Uk

(UDAY KUMAR VARMA)

MEMBER (A)

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(SANJEEV KAUSHIK)

MEMBER (J)

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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**42. C.P.060/00087/2015 IN
O.A. No.060/00219/2014**

(MAYA Vs. S.K. CHADHA & ANR.)

21.07.2015

Present: Sh. Barjesh Mittal, counsel for the applicant.
Sh. Rohit Mittal, proxy for Sh. Rakesh Verma, counsel for respondent no.1.
Sh. Arvind Moudgil, counsel for respondent no.2.

1. Learned counsel for the parties agree that the present CP has been rendered infructuous and may be disposed of as such.
2. Ordered accordingly. Notices issued are discharged.

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**(UDAY KUMAR VARMA)
MEMBER (A)**

J

**(SANJEEV KAUSHIK)
MEMBER (J)**

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